

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI SPECIAL BENCH

Item 1
CP/81(MB)2023

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **15.03.2023**

NAME OF THE PARTIES: - **KIRTI DHANPAL BHAWSAR**
VS
Registrar of Companies Mumbai

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : None present

Section 441 of the Companies Act, 2013

ORDER

Neither the applicant is present nor submitted the Hard Copies of this Company petition which is listed on Board today. Applicant is directed to place on record two sets of the Hard Copies of this Company Petition well before the adjourned date. List this matter on Board on 20.04.2023 for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)